

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 04/2025**

**IN THE MATTER OF:**

**SUSHIL RAGHAV**

**.....APPLICANT(s)**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS.**

**.....RESPONDENT(s)**

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6.	<b>COPY OF THE LETTER DT. 17.02.2025 ATTACHED HEREWITH AS ANNEXURE A-5.</b>	

**THROUGH**



**BHANWAR PAL SINGH JADON**

**STANDING COUNSEL FOR STATE OF UTTAR PRADESH**

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

**DATE: 20.02.2025**

**PLACE: NOIDA**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 04/2025**



**IN THE MATTER OF:**

**SUSHIL RAGHAV**

.....**APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & OTHERS**

.....**RESPONDENT(s)**

**JOINT COMMITTEE REPORT ON BEHALF OF DISTRICT  
MAGISTRATE, GHAZIABAD IN COMPLIANCE OF THE ORDER DT.  
10.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL**

I, Deepak Meena aged about 39 years S/o R.C. Meena R/o D.M. Residence, Ghaziabad....., presently posted as District Magistrate, Ghaziabad, do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present report.
2. That I state that the contents of the report have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

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3. That in the present matter, the issue is with respect to the land of Khasra Numbers mentioned in Annexure A-3 of the Original Application in Industrial Area Site IV, Sahibabad, in village Maharajpur, Karkarmodel and Jhandapur, was earmarked as park but in an illegal manner Nagar Nigam, Ghaziabad is changing status by raising illegal and unauthorized constructions thereon.

4. That the above captioned matter was last listed for hearing on 10.01.2025, wherein the Hon'ble Tribunal directed as under:

*"5. Further in order to have current status and factual position of the park, we constitute a joint Committee comprising District Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UP PCB').*

*6. The District Magistrate, Ghaziabad shall be the nodal authority.*

*7. The said Committee shall visit the site, collect relevant information and submit a detailed factual report atleast three days before the next date of hearing."*

5. That in compliance of the aforementioned order, the Deponent vide notesheet dt. 22.01.2025, directed the Additional District Magistrate to take further actions in the present matter.

A Copy of the notesheet dt. 22.01.2025 is attached herewith as **ANNEXURE A-1.**

6. That the Additional District Magistrate has further written a letter dt. 01.02.2025 to the Additional Municipal Commissioner, Municipal Corporation, Ghaziabad; Regional Manager, UPSIDA, Ghaziabad; Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad and Tehsildar, Ghaziabad. That vide the said letter, the concerned authorities



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were directed to attend the meeting scheduled on 03.02.2025 to deliberate upon the requisite course of action in relation to the present matter.

A Copy of the letter dt. 01.02.2025 is attached herewith as **ANNEXURE A-2.**

7. That pursuant to the aforesaid meeting held on 03.02.2025, an inspection of the site in question was conducted on 04.02.2025 by the concerned officers to verify the veracity of the allegations of the applicant.

A Copy of the inspection report dt. 04.02.2025 is attached herewith as **ANNEXURE A-3.**

8. That the Joint Committee has compiled the information of the 8 lands in question in a tabular chart within the aforementioned Joint Committee Report dt. 04.02.2025. That the said chart detailed the current status of the 8 lands in question, including their Status as in the layout map prepared by the UPISIDA and their present condition as observed during the site inspection.

A Copy of the layout map prepared by UPISIDA is attached herewith as **ANNEXURE A-4.**

8. That the pursuant to the said inspection, observations of the Joint Committee are as under:

- (i) The lands listed at Serial Nos. 1, 2, 3, and 5, have been designated as "open space" in the layout map of Industrial Area Site-IV, Sahibabad, Ghaziabad by UPSIDA. However, the site inspection revealed various constructions and developments on these lands.
- (ii) The land listed at Serial No. 4, which is designated as "park" in the layout map, was found encroached upon with unauthorized constructions and activities.



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- (iii) The land at Serial No. 6, has been marked as "open space" in the layout map but was found surrounded by commercial shops and residential settlements (Abadi).
- (iv) The land at Serial No. 7, does not appear in the layout map of Industrial Area Site-IV prepared by UPSIDA.
- (v) The land at Serial No. 8, designated as "open space" in the layout map, has been occupied by 2 industries at plot numbers 59/2/1 and 59/2/3.

***Photographs of the said sites have been attached within the inspection report dt. 04.02.2025 i.e. ANNEXURE A-2.***

9. That it is germane to mention that with respect to the aforementioned observations, the Additional District Magistrate, Agra has written a letter dt. 17.02.2025 to the Regional Manager, UPSIDA, Ghaziabad to take necessary actions with respect to the **Serial No. 4( as mentioned in the tabular chart )** which is designated as **"Park Land"** in the Layout map of Industrial Area Site-IV, Sahibabad, Ghaziabad.

10. That it is respectfully submitted that following clarifications were also sought from UPISIDA vide the letter dt. 17.02.2025:

- UPSIDA was requested to provide the designated purpose of the "Open Space" for the lands mentioned at Serial Nos. 1, 2, 3, and 5 as mentioned in the table in the Joint Committee Report.
- In the event that any portion of the park land has been encroached upon, appropriate legal action must be taken in accordance by UPISIDA.
- To provide the required information/action plan on the aforementioned points.



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A Copy of the letter dt. 17.02.2025 has been attached herewith as **ANNEXURE A-5.**

11. Hence, the present report is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.
12. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.


  
DEPONENT

**VERIFICATION**

Verified at Ghaziabad on this 20<sup>th</sup> day of February, 2025, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
DEPONENT

ATTESTED

  
(Sandeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

20 FEB 2025

## टिप्पणी एवं आदेश

कृपया मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 04/2025 Sushil Raghav Versus State of Uttar Pradesh & Ors. में पारित आदेश दिनांक 10.01.2025 (पताका 'क') के अंश निम्नवत् है:-

".....2. Our attention has been drawn to a letter dated 11.01.2023 Annexure A-5 at page 54 sent by Deputy General Manager (Civil) to the Uttar Pradesh State Industrial Development Authority which states that in an illegal manner Nagar Nigam Ghaziabad is changing land use of the park by raising unauthorized and illegal construction.

3. In our view, a substantial question relating to the environment due to implementation of Enactments mentioned in Schedule I of the NGT Act, 2010 has arisen.

4. Issue notice to the Respondents. They may file reply/response to the Original Application within three weeks after receipt of the Notice.

5. Further in order to have current status and factual position of the park, we constitute a joint Committee comprising District Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UP PCB').

6. The District Magistrate, Ghaziabad shall be the nodal authority

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 04/2025 Sushil Raghav Versus State of Uttar Pradesh & Ors में पारित आदेश दिनांक 10.01.2025 का अनुपालन सुनिश्चित कराये जाने हेतु जिला मजिस्ट्रेट, गाजियाबाद की ओर से प्रतिनिधि नामित करने की कृपा करें।

(विकास मिश्र)

क्षेत्रीय अधिकारी

उ०प्र० प्रदूषण नियंत्रण बोर्ड,

गाजियाबाद।

ADM (C) राबि

22/1/25  
जिलाधिकारी महोदय  
गाजियाबाद।

ATTESTED

(Sandeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)



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कार्यालय जिलाधिकारी अतिआवश्यक / महत्वपूर्ण

कार्यालय अपर जिला मजिस्ट्रेट(नगर) गाजियाबाद।  
पत्रांक 73 / एस0टी0 / ए0डी0एम0 (सिटी) / 2025 दिनांक: 01-02-2025

- 1- अपर नगर आयुक्त, नगर निगम गाजियाबाद।
- 2- क्षेत्रीय प्रबंधक-यू0पी0एस0आई0डी0सी0 गाजियाबाद।
- 3- क्षेत्रीय अधिकारी, उत्तर प्रदेश कन्ट्रोल बोर्ड गाजियाबाद।
- 4- तहसीलदार गाजियाबाद।

विषय- मा0 राष्ट्रीय रहित अधिकरण में योजित वाद ओ0ए0-04/2025 सुशील कुमार राघव बनाम उत्तर प्रदेश सरकार में पारित आदेश दिनांक-10.01.2025 के अनुपालन के संबंध में-

कृपया उपरोक्त विषयक वाद से संबंधित ग्राम महाराजपुर, कडकडमॉडल व झण्डापुर के खसरा नम्बरों में साहिबाबाद औद्योगिक क्षेत्र साईट-4 के पार्को में अवैध रूप से हो रहे अतिक्रमण/निर्माण के सम्बन्ध में मा0 न्यायालय के आदेश के क्रम में अग्रिम कार्यवाही किये जाने हेतु एक बैठक अधोहस्ताक्षरी की अध्यक्षता में कलेक्ट्रेट स्थित कार्यालय कक्ष-133 में दिनांक 03.02.2025 को अपरान्ह 11-00 बजे आहूत की जानी है।

अतः अनुरोध है कि नियत समय पर बैठक में प्रतिभाग करने का कष्ट करें।

अपर जिलाधिकारी (नगर)  
गाजियाबाद।

प्रतिलिपि-

- 1- जिलाधिकारी महोदय को सादर सूचनार्थ प्रेषित।
- 2- नगर आयुक्त, महोदय नगर निगम गाजियाबाद को इस अनुरोध के साथ कि संबंधित अधिकारी को बैठक में उपस्थित होने हेतु अपने स्तर से निर्देशित करने का कष्ट करें।

अपर जिला मजिस्ट्रेट(नगर)  
गाजियाबाद।



ATTESTED

(Sandeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Chhatrapati (U.P.)

20 FEB 2025

**INSPECTION OF SITE IN QUESTION IN COMPLIANCE TO ORDER DATED 10.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI. IN THE MATTER OF SUSHIL RAGHAV VERSUS STATE OF UTTAR PRADESH & ORS.**

**1. BACKGROUND:-**

Original application was filled by the applicant raising substantial question related to the encroachment because of the illegal construction activities undertaken on the land ear marked as park in the layout map of industrial area site-iv Sahibabad Ghaziabad and illegal manner changing status by municipal corporation Ghaziabad by raising unauthorized construction there on. The above referred matter was taken on 10.01.2025 for hearing and Hon'ble National Green Tribunal vide order dated 10.01.2025 constituted joint committee to conduct site visit and submit detailed factual status. The operative part of order is reproduced below:-

*".....2. Our attention has been drawn to a letter dated 11.01.2023 Annexure A-5 at page 54 sent by Deputy General Manager (Civil) to the Uttar Pradesh State Industrial Development Authority which states that in an illegal manner Nagar Nigam Ghaziabad is changing land use of the park by raising unauthorized and illegal construction.*

*5. Further in order to have current status and factual position of the park, we constitute a joint Committee comprising District Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UP PCB')...."*

**2. COMPLIANCE:-**

In compliance to order dated 10.01.2025 a meeting of officials of UPSIDA, UPPCB and Nagar Nigam, Ghaziabad was held on 03.02.2025 under the chairmanship of Additional District Magistrate (City) Ghaziabad to discuss the issues and site visit. Accordingly inspection of site in question was carried out on



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Ghaziabad (U.P.)

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04.02.2025 to ascertain the truthfulness of allegations. Following observations were made by joint committee-:

1. UP State Industrial Development Authority (UPSIDA) has developed Industrial Area site-iv Sahibabad Ghaziabad. Layout map of industrial area is annexed as **Annexure-1**
2. Joint team visited the park land as mentioned in original application by applicant and status of same is tabulated below:-

Sr. no.	Park land mentioned in OA by applicant	Status of land ear marked in layout map of industrial area by UPSIDA	Present status at site
1.	'Park' situated at A block right side of plot no. A-46, north side of Central Electronic Limited (CEL), behind plot no. C-18, D-16/1, D-16, D-17, D-18, D-19, D-20 and near Jhandapur village at site IV industrial area Sahibabad, Ghaziabad	Open space	Construction of smart mechanized solid waste transfer station, primary school, jhandapura, 40mld, TSTP over head tank, nursery structure by Forest Department small factories, temple and shops.
2.	'Park' situated at site IV industrial area just opposite to Karkarmodel village surround by industrial plot no. 18/43, 44, 45, E-1, 2, 3, 4, 5, 6, 7 and opposite to Atlas Cycles Pvt Ltd. on Solat road.	Open space	Construction of a concrete stage an over head tank and public toilet.
3.	Park situated near Bharat Electronics Ltd. on the right and village abadi on the left near plot no. M5-6 of Maharajpur Village.	Open space	Construction of Primary School Maharajpur, public toilet, commercial shops, temple, dwelling units,



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			mosque and roads.
4.	Park surrounded by plot nos 1-A, 4A/12 to 4A/14 and plot No. 7,8,9,10 and 12, 13, 14 of karkarmodel village area.	Park	Parking Area being used by some industries, transformer and mobile tower,
5.	Park land adjacent to plot no 29B, 30B and surrounded by old abadi apposite to Sahibabad village bearing khasra no- 532,401,	Open space	No open space commercial shops and abadi found at site.
6.	Park land adjacent to plot no 24A to 26A, bearing khasra no 436, 440, and 441 of Sahibabad village	Open space	No open space commercial shops and abadi found at site.
7.	Park land near plot no- 3A/3 and Surrounded by Abadi	Not mentioned in layout map	No Open Space at site.
8.	Plot No 59/2/1 Surrounded by Abadi As per layout plan,	Open space	No Open Space, some industries Are established at site

### 3. Observations of the site visit:-

- I. Land shown at serial no 1,2,3,5, which is called park land by applicant in OA has been shown as open space in layout map of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. During visit construction on various structures & activities were found thereon
- II. Land shown at serial no 4, is earmarked as park land in the layout map of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. During visit park land was found encroached by under taken Parking Area being used by some industries, transformer and mobile tower.
- III. Land shown at serial 6 which is called park land by applicant in OA has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA and there is no open space and commercial shops and abadi was found at site.



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IV. Land shown at serial no. 7 which is called park land by applicant in O.A. which is not mentioned in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA.

V. Land shown at serial no. 8, which is called park land by applicant in O.A. has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA. During visit some industries have been found to be established at site.

Keeping in view of above facts, a letter was issued to Regional manager UP State Industrial Development Authority (UPSIDA) on dated 17.02.2025 to be clarified for what purposes is shown the open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad and if there are encroachment on the park land then take action and informed about action taken. Further in relation to encroached upon park land shown at sl. No. 04 in the table, necessary action should be ensured. The copy of letter dated 17.02.2025 is attached herewith as **Annexure-2**

**4. Photographs taken during visit are given below:-**

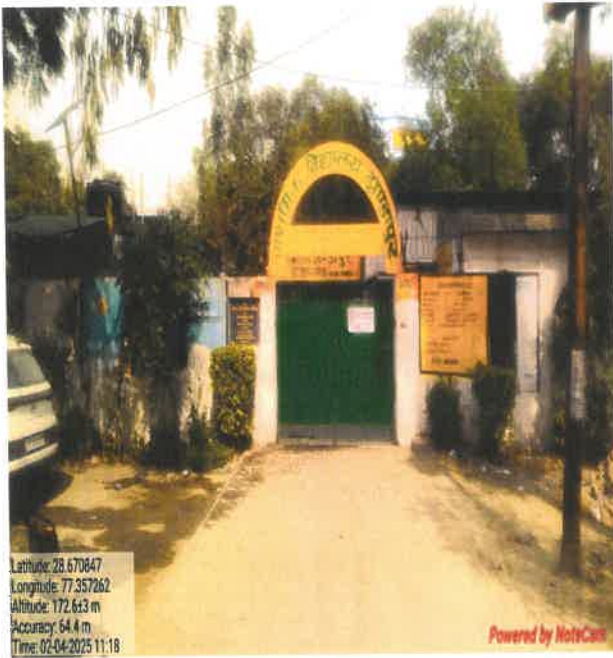
- **Photograph of land shown at sl. no. 01:-**



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- Photograph of land shown at sl. no. 02:-



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• Photograph of land shown at sl. no. 03:-



• Photograph of land shown at sl. no. 04:-



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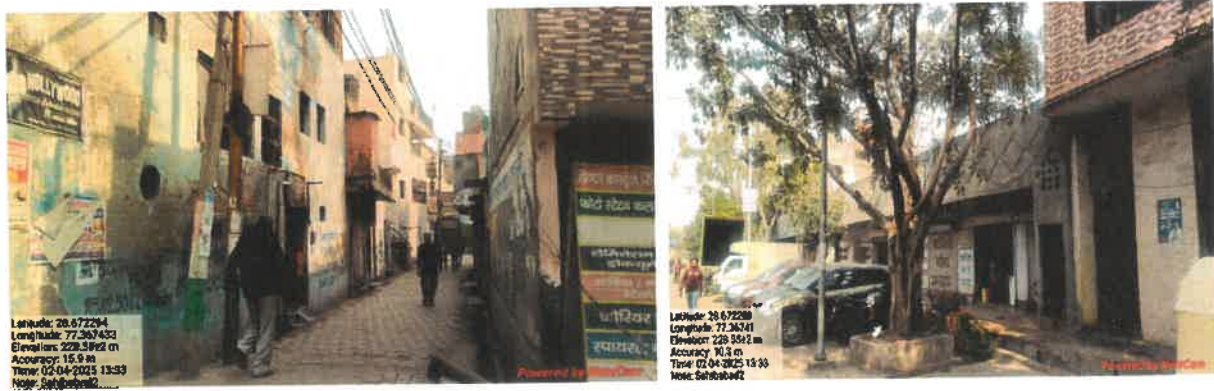
(Sandeep Sharma)  
Reg. No. 1136/98  
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- Photograph of land shown at sl. no. 05:-



- Photograph of land shown at sl. no. 06:-



- Photograph of land shown at sl. no. 07:-



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- Photograph of land shown at sl. no. 08:-



The above report is being submitted for kind consideration and perusal of this Hon'ble Tribunal.

(N.K. Pandey)  
Assistant Environmental Engineer  
U.P.C.B  
Ghaziabad

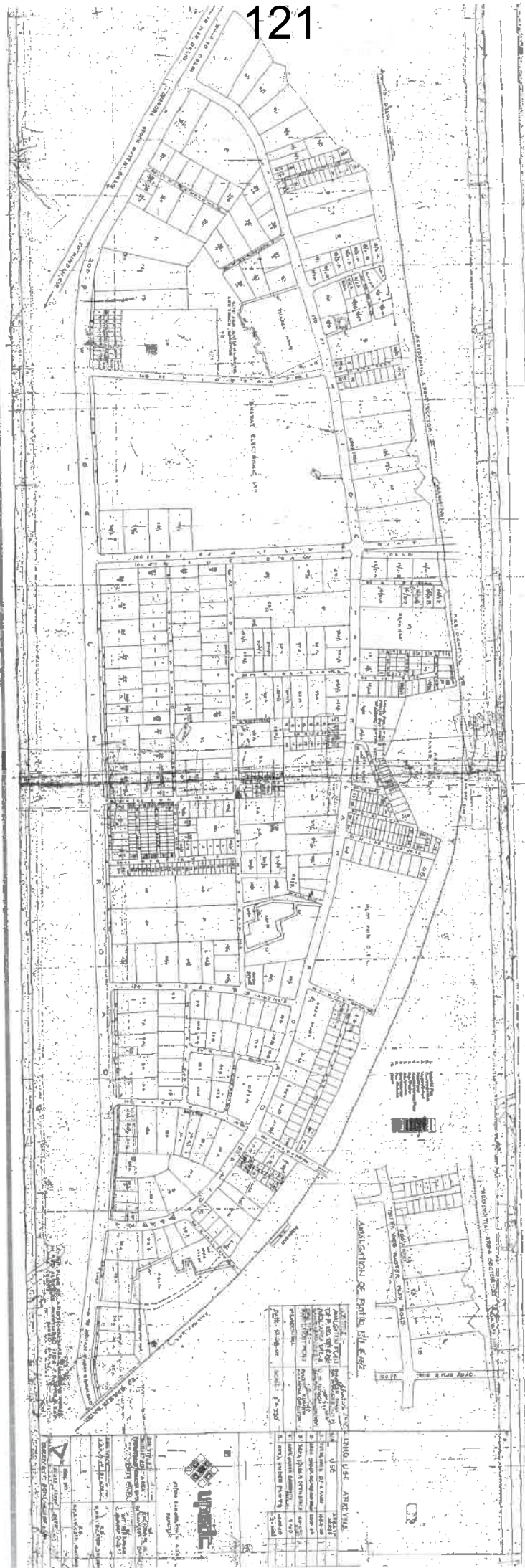
(Gambhir Singh)  
Additional District Magistrate (City)  
Ghaziabad



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(Sandeeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

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(Sandeep Sharma)  
 Reg. No. 1136/98  
 NOTARY PUBLIC  
 Chandigarh (J.P.)

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ANNEXURE A-4

Sl. No.	Particulars	Area (sq. m)	Area (sq. ft)
1	Plot No. 1	100.00	1076.41
2	Plot No. 2	100.00	1076.41
3	Plot No. 3	100.00	1076.41
4	Plot No. 4	100.00	1076.41
5	Plot No. 5	100.00	1076.41
6	Plot No. 6	100.00	1076.41
7	Plot No. 7	100.00	1076.41
8	Plot No. 8	100.00	1076.41
9	Plot No. 9	100.00	1076.41
10	Plot No. 10	100.00	1076.41
11	Plot No. 11	100.00	1076.41
12	Plot No. 12	100.00	1076.41
13	Plot No. 13	100.00	1076.41
14	Plot No. 14	100.00	1076.41
15	Plot No. 15	100.00	1076.41
16	Plot No. 16	100.00	1076.41
17	Plot No. 17	100.00	1076.41
18	Plot No. 18	100.00	1076.41
19	Plot No. 19	100.00	1076.41
20	Plot No. 20	100.00	1076.41
21	Plot No. 21	100.00	1076.41
22	Plot No. 22	100.00	1076.41
23	Plot No. 23	100.00	1076.41
24	Plot No. 24	100.00	1076.41
25	Plot No. 25	100.00	1076.41
26	Plot No. 26	100.00	1076.41
27	Plot No. 27	100.00	1076.41
28	Plot No. 28	100.00	1076.41
29	Plot No. 29	100.00	1076.41
30	Plot No. 30	100.00	1076.41
31	Plot No. 31	100.00	1076.41
32	Plot No. 32	100.00	1076.41
33	Plot No. 33	100.00	1076.41
34	Plot No. 34	100.00	1076.41
35	Plot No. 35	100.00	1076.41
36	Plot No. 36	100.00	1076.41
37	Plot No. 37	100.00	1076.41
38	Plot No. 38	100.00	1076.41
39	Plot No. 39	100.00	1076.41
40	Plot No. 40	100.00	1076.41
41	Plot No. 41	100.00	1076.41
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70	Plot No. 70	100.00	1076.41
71	Plot No. 71	100.00	1076.41
72	Plot No. 72	100.00	1076.41
73	Plot No. 73	100.00	1076.41
74	Plot No. 74	100.00	1076.41
75	Plot No. 75	100.00	1076.41
76	Plot No. 76	100.00	1076.41
77	Plot No. 77	100.00	1076.41
78	Plot No. 78	100.00	1076.41
79	Plot No. 79	100.00	1076.41
80	Plot No. 80	100.00	1076.41
81	Plot No. 81	100.00	1076.41
82	Plot No. 82	100.00	1076.41
83	Plot No. 83	100.00	1076.41
84	Plot No. 84	100.00	1076.41
85	Plot No. 85	100.00	1076.41
86	Plot No. 86	100.00	1076.41
87	Plot No. 87	100.00	1076.41
88	Plot No. 88	100.00	1076.41
89	Plot No. 89	100.00	1076.41
90	Plot No. 90	100.00	1076.41
91	Plot No. 91	100.00	1076.41
92	Plot No. 92	100.00	1076.41
93	Plot No. 93	100.00	1076.41
94	Plot No. 94	100.00	1076.41
95	Plot No. 95	100.00	1076.41
96	Plot No. 96	100.00	1076.41
97	Plot No. 97	100.00	1076.41
98	Plot No. 98	100.00	1076.41
99	Plot No. 99	100.00	1076.41
100	Plot No. 100	100.00	1076.41

कार्यालय अपर जिला मजिस्ट्रेट (नगर) गाजियाबाद।

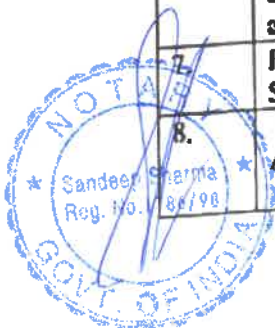
पत्रांक: 132 / एस0टी0 / ए0डी0एम0(सिटी) / 2025 दिनांक: 17 / फरवरी / 2025

क्षेत्रीय प्रबन्धक,  
यू0पी0सी0डा0,  
गाजियाबाद।

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 04 / 2025 सुशील राघव बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्ना में पारित आदेश दिनांक 10.01.2025 के सम्बन्ध में।

उपरोक्त विषयक का संदर्भ ग्रहण करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 04 / 2025 सुशील राघव बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्ना में पारित आदेश दिनांक 10.01.2025 के अनुपालन में संयुक्त समिति द्वारा स्थानीय निरीक्षण दिनांक 04.02.2025 को यू0पी0सी0डा0 एवं नगर निगम, गाजियाबाद के प्रतिनिधियों की उपस्थिति में किया गया। विवरण निम्नवत् है:-

Sr. no.	Park land mentioned in OA by applicant	Status of land ear marked in layout map of industrial area by UPSIDA	Present status at site
1.	'Park' situated at A block right side of plot no. A-46, north side of Central Electronic Limited (CEL), behind plot no. C-18, D-16/1, D-16, D-17, D-18, D-19, D-20 and near Jhandapur village at site IV industrial area Sahibabad, Ghaziabad	Open space	Construction of smart mechanized solid waste transfer station, primary school, jhandapura, 40mld, TSTP over head tank, nursery structure by Forest Department small factories, temple and shops.
2.	'Park' situated at site IV industrial area just opposite to Karkarmodel village surround by industrial plot no. 18/43, 44, 45, E-1, 2, 3, 4, 5, 6, 7 and opposite to Atlas Cycles Pvt Ltd. on Solat road.	Open space	Construction of a concrete stage an over head and public toilet.
3.	Park situated near Bharat Electronics Ltd. on the right and village abadi on the left near plot no. M5-6 of Maharajpur Village.	Open space	Construction of Primary School Maharajpur, public toilet, commercial shops, temple, dwelling units, mosque and roads.
4.	Park surrounded by plot nos 1-A, 4A/12 to 4A/14 and plot No. 7,8,9,10 and 12, 13, 14 of karkarmodel village area.	Park	Parking Area being used by Industries, transformer and mobile tower.
5.	Park land adjacent to plot no 29B, 30B and surrounded by old abadi apposite to Sahibabad village bearing khasra no- 532,401.	Open space	No open space commercial shops and abadi found at site.
6.	Park land adjacent to plot no 24A to 26A, bearing khasra no 436, 440, and 441 of Sahibabad village	Open space	No open space commercial shops and abadi found at site.
7.	Park land near plot no- 3A/3 and Surrounded by Abadi	Not mentioned in layout map	No Open Space at site.
8.	Plot No 59/2/1 Surrounded by Abadi As per layout plan,	Open space	No Open Space. industries Are established at plot no 59/2/1, and 59/2/3



ATTESTED  
(Sandeep Sharma)  
Reg. No. 186/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

20 FEB 2025

उक्त के कम में निम्नलिखित बिन्दुओं पर सूचनाएँ/कार्यवाही अपेक्षित है:-

1. संयुक्त जॉच में पाया गया है कि क०सं० 1, 2, 3, 5, 6 एवं 8 पर दर्शित भूमि को यू०पी०सी०डा० द्वारा साईट-4, साहिबाबाद औद्योगिक क्षेत्र, गाजियाबाद के ले-आउट मैप में Open space दिखाया गया है एवं आवेदनकर्ता द्वारा इसे पार्क की भूमि कहा गया है। अतः ले-आउट मैप में दर्शाये गये Open space किस कार्य हेतु दिया गया है, स्पष्ट करे। यदि पार्क की भूमि अतिक्रमित हुयी है तो नियमानुसार कार्यवाही सुनिश्चित की जायें।

2. संयुक्त जॉच में पाया गया है कि क०सं० 4 पर दर्शित पार्क की भूमि अतिक्रमित पायी गयी है, जिसके सम्बन्ध में आवश्यक कार्यवाही किया जाना सुनिश्चित करें।

अतः आपसे अपेक्षा की जाती है कि उपरोक्त वर्णित बिन्दुओं के सम्बन्ध में सूचना/कार्य योजना प्रेषित करे, जिससे की तदनुसार अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष स-समय प्रेषित की जा सकें। अग्रेतर संदर्भित प्रकरण दिनांक 21.02.2025 को सूचीबद्ध किया गया है।

अपर जिलाधिकारी (नगर)  
गाजियाबाद।

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।

अपर जिलाधिकारी (नगर)  
गाजियाबाद।



ATTESTED

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Ghaziabad (U.P.)

20 FEB 2025